

Committee has since submitted its Report. However, no policy decision has been taken by RBI in the matter.

#### Seizure of fake currency

3367. SHRI RAMDAS AGARWAL:  
SHRI DARA SINGH:

Will the Minister of FINANCE be pleased to refer to the answer to Starred Question 153 given in the Rajya Sabha on 14 July, 2009 and state the amount of fake currencies seized from different States in the country especially from Delhi during the last two years, till-date, indicating details of their denominations and value?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):  
As per the information furnished by NCRB, the amount of fake currencies seized from different States/UTs in the country including Delhi, with details of denominations and value, during the last two years and upto March, 2009 is as follows:—

#### *Denomination-wise number of pieces seized*

Year (Jan.- Dec.)	5	10	20	50	100	500	1000	Total	Value
2007	71 (0)	220 (0)	421 (0)	12518 (1400)	128745 (1698)	74404 (92)	14959 (39)	231338 (3229)	65672375 (324800)
2008	1 (0)	201 (0)	326 (0)	20088 (394)	87068 (7311)	82341 (755)	21116 (233)	211141 (8693)	72006235 (1361300)
2009 (upto 31.3.09)	1 (0)	3 (0)	34 (0)	1125 (63)	8845 (845)	13019 (2251)	3238 (948)	26265 (4107)	10688965 (2161150)

Figures in brackets relate to Delhi.

#### Investigation by the CVC

3368. SHRI S.S. AHLUWALIA: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Central Vigilance Commission (CVC) had initiated investigation against the immediate past Chairman and Managing Director of Bank of India for alleged misappropriation of funds;

(b) if so, the details of allegations against him; and

(c) the status of investigation at present?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):  
(a) to (c) The Central Vigilance Commission had received complaints against Shri T.S. Narayanasami, Ex CMD, Bank of India making following allegations:—

- (i) Exorbitant amount spent on renovation and furnishing of the flat for the residence of CMD, Bank of India, much beyond entitlement.
- (ii) Sanction of huge credit facilities in the accounts where the bank had permitted one time settlement (OTS) of the dues by sacrificing amounts in violation of the laid down norms.
- (iii) Sanctioning of huge credit facilities to a borrower without obtaining NOC from the existing banker and financial institutions where the borrower had entered into compromise under OTS.
- (iv) Sanctioning of credit facilities of borrowers having rating less than that required entry level rating.

After investigation, Central Vigilance Commission advised that the complaints did not result in the establishment of any cause for vigilance action against Shri Narayanasami.

#### **SMS alerts for money transfers**

3369. SHRI D. RAJA: Will the Minister of FINANCE be pleased to state:

(a) whether the RBI has given directions to all banks that they should send SMS messages and e-mails on money transfer requests of customers; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):

(a) and (b) No, Sir. However, to enhance the security of online transactions, Reserve Bank of India (RBI) has issued a circular on 18th February, 2009. As per circular it would be mandatory to put in place with effect from August 1, 2009, a system of 'online alerts' to the cardholder for all 'card not present' transactions of the value of Rs. 5,000/- and above.

#### **Tax collection target**

3370. SHRIMATI JAYA BACHCHAN: Will the Minister of FINANCE be pleased to state:

(a) the target for tax collection for the financial year 2008-09;

(b) whether it is a fact that these tax collections have fallen short of the target; and

(c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): (a) A target of Rs. 3,65,000 crore was fixed for collection of Direct taxes for Financial Year 2008-09 during the Budget Estimates. The target was subsequently revised to Rs. 3,45,000 crore during Revised Estimates for Financial Year 2008-09. In indirect taxes the Budget Estimates for Customs, Central Excise and Service Tax for 2008-09 were Rs. 1,18,930;